

IN THE HIGH COURT OF BOMBAY AT GOA**STAMP NUMBER (MAIN) No.1671/2020**

Gopal K. Sarang & Ors. ... Petitioners

VersusUnion of India through its Secretary,
Ministry of Shipping, New Delhi-110001
and another. ... Respondents**AND****STAMP NUMBER (MAIN) No.1672/2020**

Augusto M. Da'Costa & Ors. ... Petitioners

VersusUnion of India through its Secretary,
Ministry of Shipping, New Delhi-110001
and another. ... Respondents

Mr. Vithal Naik, Advocate for the Petitioners.

Mr. R. Chodankar, Standing Counsel for Central Government-
Respondent No.1.

Mr. Y. V. Nadkarni, Advocate for Respondent No.2.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.Date:- 5th January, 2021**P. C.:**At the request of Mr. Nadkarni, three weeks time is granted to
respondent no.2 to file response to these petitions. Copies of the

responses to be furnished to the learned counsel for the petitioners in advance. If the petitioners wish to file any rejoinder they may do so within one week from the date of receipt of the responses.

2. Stand over to 15.02.2021.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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